

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c) The Department has not received any report regarding tourists facing a problem in getting petrol while going to hill towns of Mussorie, Kashmir, Nainital, etc.

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**Expenditure on Renovations in Nationalised Banks**

2639. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of FINANCE be pleased to state:

- (a) the amount spent on renovations in nationalised banks during the last three years, year-wise;
- (b) whether Government propose to cut down such expenditure; and
- (c) the steps taken/proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The information is being collected and to the extent available will be laid on the Table of the House.

(b) and (c) Banks have been advised by Reserve Bank of India to draw up action plans with a view to improving their operational efficiency. Banks have also taken certain measures for enhancing productivity and for effecting economy in expenditure.

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**Opening of Bank Branches**

2640. SHRI RAVI NARAYAN PANI:  
SHRI ANADI CHARAN DAS:  
SHRI RAJVEER SINGH:  
SHRI R.L.P. VERMA:  
SHRI C. SRINIVASAN:

SHRI RAMESH CHENNI-THALA:

SHRI MANIKRAO HOD-LYA GAVIT:

SHRI R. N. RAKESH:

SHRIMATI VASUNDHARA RAJE:

SHRI KALPNATH SONKAR:

SHRI JANARDAN TIWARI:

SHRI M.S. PAL:

SHRI KODIKKUNNIL SURESH:

SHRI BALVANT MANVAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether any recommendation/suggestion has been received from State Governments for opening of the bank branches;
- (b) if so, the details thereof, State-wise; and
- (c) the number of bank branches proposed to be opened in the country during 1990, district-wise; and
- (d) the location of each of the branches proposed to be opened in Uttar Pradesh, Bihar, Orissa, Tamil Nadu and Gujarat?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) (a) to (d) The previous Branch Licensing Policy (1985-90) came to an end on 31-3-1990, and the guidelines for the ensuing policy are yet to be announced by the Reserve Bank of India (RBI). It will not be possible to indicate the number of bank branches likely to be opened in the districts of the country during 1990. However, 1589 licences granted during the previous policy are still pending for utilisation with the banks and RBI has extended the validity period of such licences upto 30th of September, 1990. The details regarding the licences pending in the states of